

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	Company Petition 14/241/2024
NAME OF THE COMPANY	Matsya Green Enviro Pvt Ltd and others
NAME OF THE PETITIONER(S)	Mr. Sai Kumar Kollati and another
NAME OF THE RESPONDENT(S)	Matsya Green Enviro Pvt Ltd and others
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. Naresh Kumar Sangam for the Petitioner.

Ld. Counsel Mr. Varun Ambati for the Respondents No.1 to 7.

Ld. Counsel Mr. Manav Thomas Gecil for the Respondent No.8.

Ld. Counsel Mr. Venkat for the Respondents No.9,10&11.

Ld. Counsel Mr. Akarsh for the Respondent No.12.

Counters of the Respondents No.1,2&8 already on record. It is stated by Ld. Counsel for the Respondents No.1 to 7 that he will file memo on behalf of Respondents No.3 to 7 for adopting the counter filed by the Respondents No.1 & 2. Last opportunity is granted for filing of Vakalat as well as Counter by the Respondents No. 9, 10, 11 &12. **Matter is adjourned to 07.10.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)